

**HIGH COURT OF DELHI AT NEW DELHI**

No. 185/Rules/DHC

Dated: 04.07.2026

**PRACTICE DIRECTIONS**

Hon'ble the Chief Justice, on the recommendations of Hon'ble "Building, Maintenance, Construction and matters relating to the working of Family Courts Committee" has been pleased to issue following Practice Directions for information and compliance by all concerned:-

**"In matters coming before Family Courts, photographs of minor children, shall not be pasted in the petitions/ applications/ affidavits/ supporting documents."**

By Order

Sd/-

**(ARUN BHARDWAJ)  
REGISTRAR GENERAL**